

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.412

IA/3545/ND/2022, IA/248/ND/2022 IN IB/397/ND/2021

IN THE MATTER OF:

Hemat Kumar Gupta

... Applicant

Versus

M/s Astitva Capital Market Pvt. Ltd.

... Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 05.12.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Chandra Shekher Yadav, Adv.

For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **20.01.2023**.



Vishal Rana
Court Officer
Court IV